

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.60/(MAH)/2009
CA No.

CORAM:

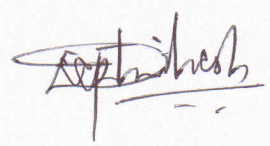
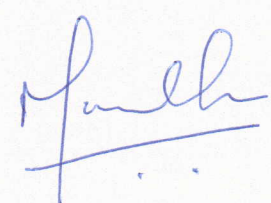
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2016

NAME OF THE PARTIES: M/s. TAGR Dredging and Marine Engg. Pvt. Ltd.

V/s.
Mr. Budhpal Singh Bhati

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1-	Dr. Deepti Mukesh	Advocate for resp. no. 1 & 2	
2-	Adv. Abbas Mandvimala	Advocate for Petitioners	

ORDER

C.P. No. 60/397-398/CLB/MAH/2009

1. By the Order of the Bench matter is adjourned.
2. Listed for hearing on **10.01.2017** ; *pronounced in the Court*

Dated: 10.11.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)